

Shri Nath Pai: I asked whether Government is contemplating taking any preventive steps with a view to stopping the spurious imitation of this valuable drugs as has been found in the case of some important drugs which are being spuriously manufactured at the cost of the health of the society?

Shri Kanungo: As far as the Hindustan Antibiotics factory is concerned, there is very elaborate control at every stage, and what is humanly possible about testing is done. Regarding the spurious drugs in the market there is a stringent law and an agency for enforcement.

Shri Hari Vishnu Kamath: Make it much more stringent.

Shri Kanungo: It is stringent enough and it is being worked out well in most of the States.

Shri S. M. Banerjee: In the statement it is said that the "newly developed strain will reduce the operational costs and also the cost of the raw material." I want to know what is the anticipation and to what extent it will reduce the cost.

Shri Kanungo: The economics of the process is that against the production of 50,000 units from a given quantity, it will be 75,000.

Shri P. K. Deo: From a press report sometime back we came to know that there has been some dispute between the Hindustan Antibiotics at Pimpri and some American firm regarding patent rights of certain antibiotics. May I know the nature of the dispute and where we stand in respect of it?

Shri Kanungo: The Hindustan Antibiotic factory have filed the patent and an American company has disputed the patent. It is under consideration of the Director-General of Patents.

Pattern of Assistance During Third Plan

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*7. { Dr. Ranen Sen:
Shri H. P. Chatterjee:
Shri Dinen Bhattacharya:
Shri P. C. Borooah:
Shri Yallamanda Reddy:

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the pattern of assistance by the Central Government for different types of schemes under the Third Five Year Plan has not been settled so far; and

(b) if so, whether this is holding up the progress of Third Five Year Plan Schemes?

The Minister of Planning and Labour and Employment (Shri Nanda):

(a) No. The patterns of Central assistance were communicated in October, 1961. A few minor changes which have since been made, have also been communicated.

(b). Does not arise.

Dr. Ranen Sen: May I know whether the thermal plant proposed to be erected at Bandel near Calcutta is being delayed due to lack of proper allotment for the construction of the plant?

Shri Nanda: No, Sir. Nothing in these two years has been delayed for any such reason.

Shri Indrajit Gupta: May I know whether there is any contemplation to change this pattern of assistance gradually so that the share of the Centre in the joint scheme is reduced progressively?

Shri Nanda: That question really does not arise because the quantum of central assistance for the States has been determined at the outset, and it is being distributed through annual plans from year to year. Therefore, this pattern of assistance

does not come in the way of the State realising its full measure of assistance.

Shri Dinen Bhattacharya: May I know whether it is a fact that due to lack of proper help in respect of power, there has been a serious fall in the power supply in West Bengal?

Shri Nanda: I have explained just now.

Shrimati Renu Chakravartty: In such cases where there is some sudden urgency, some difficulty for power, may I know if the central assistance provides for such emergencies within the State through the Central plan?

Shri Nanda: The State has provision for the whole year and it operates on its own resources and the assistance which is being provided. I certainly agree that when there is some serious difficulty and more is required accelerated assistance should be and is given.

Shri A. P. Jain: Has the Government made any assessment of the shortfall in the performance of the States in regard to the targets set for them and, if so, what is it, generally speaking?

Shri Nanda: If it relates to outlays, of course, at the end of the year, we get the performance and the figures under various heads for each State. So far as the targets of production, etc., are concerned, the information also becomes available and is incorporated in the national income of the country.

Dr. K. L. Rao: May I know whether the Planning Commission has circulated to the States the terms of assistance which are promised in respect of minor irrigation and soil conservation etc. outside the State Plan limits?

Shri Nanda: These patterns of assistance have been reduced very much and they are given in the statement.

If the hon. Member wants, I will give the details.

Mr. Speaker: Next question.

Indian Consul-General in Lhasa

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{ **Shri Hem Barua:**
Shri Surendra Pal Singh:
Shri Nath Pai:
 *8. { **Shri Harish Chandra Mathur:**
Shri Rameshwar Tantia:
Shri Prakash Vir Shastri:
Shri Yalamanda Reddy:
Shri Raghunath Singh:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Chinese authorities in Lhasa have refused continuation of wireless communication facilities to the Indian Consul-General in Lhasa; and

(b) if so, Government's reaction thereto?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a). Yes, Sir

(b). The Government of India represented to the Chinese Government against their arbitrary decision to close down this link which had been functioning since 1936. The Chinese Government, however, did not accept this stand. Our communications with Lhasa are now through normal telegraphic channels.

Shri Hem Barua: In view of the drastic action taken by Peking on our Consul-General in Lhasa, may I know whether Government propose to take reciprocal action against them by putting a ban on Chinese transmission from this country?

Shri Dinesh Singh: There is no question of reciprocal action because the Chinese do not have transmitters in India.

Shri Hari Vishnu Kamath: The Deputy Minister may speak a bit louder.